National Company Law Tribunal

Allahabad Bench

CPNO. 109 | ND | 2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON

25/8/17 NAME OF THE COMPANY: MIS Charistianus Mulley VIS MIS Ax C Bandy

SECTION OF THE COMPANIES ACT: U/S 39+1398

SI. NO.

Name

<u>Designation</u> <u>Representation</u>

1. S.K. Gupta PCS Respondent To --2. Ankit Krsingh PLS Company Lukt

CP No.109/ND/2014

Sh. S.K. Gupta alongwith Sh. Ankit Kumar PCS for the petitioner. It is reported that proceedings before the Hon'ble High Court is still pending. Hon'ble High Court has fixed the date in beginning of the next year.

Keeping in view of the above stated position.

The matter be listed on 15th September of 2017.

Shri H.P. Cnaturvedi (Member (Judicial)

Date: 25.08.2017

Typed by Md.Zaid